

Annexure-2

Name of the corporate debtor: Briar Knoll Mills P Ltd.      Liquidation commencement date 22.02.2021.      List of stakeholders as on: 29.06.2021

List of unsecured financial creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted			Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any			
		Date of receipt	Amount/aimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee					% share in total amount of claims admitted		
1	Bharat Kumar Dugar	29.05.2021 & subsequent by submitted required papers.	Loan= 163,76,125 + Interest =201,52,695. Total 365,28,820/-	Loan 163,76,125/-	Unsecured loan - DPN dt 19.10.16 & Memo of Acceptance dt 15.05.2019 to settle the loan amount only without interest.	NA	13.90%	NO	NO	201,52,695	NIL	CD acknowledged only the loan amount in MOA after ICD. No document for interest @ 24% pa compounding..	

Note: The liquidator appointment order dated 16.04.2021 was intimated on 30.04.2021.

